

Customs, Excise & Service Tax Appellate Tribunal,

**West Zonal Bench : Mumbai,
3rd, 4th, & 5th Floor, Jai Centre, 34, P. D'Mello Road, Poona Street,
Masjid Bunder (E), Mumbai - 400 009.**

Tel No. : 23754933; Fax No. : 23754910,23716439

Website : www.cestat.gov.in

(Customs Division Bench)

CAUSELIST

Court No. : 1

Room No. :

Dated :16/11/2017

Day :Thursday

Time : 10:30

CORAM:

Hon'ble Judicial Member, Mr. Dr. D.N.Panda

Hon'ble Technical Member, Mr. C. J. Mathews

S.No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
<u>REGULAR MATTERS</u>					
1	C/442/2004	Mahindra & Mahindra Ltd.	CC (IMPORT) MUMBAI	IP/DR	*
2	C/443/2004	Mahindra & Mahindra Ltd.	CC (IMPORT) MUMBAI	IP/DR	*
3	C/444/2004	Mahindra & Mahindra Ltd.	CC (IMPORT) MUMBAI	IP/DR	*
4	C/445/2004	Mahindra & Mahindra Ltd.	CC (IMPORT) MUMBAI	IP/DR	*
5	C/193/2008	CC (EXPORT) MUMBAI	Ashok Fashions Ltd.	DR/IP	*
6	C/624/2008	Bhalchandra V. Jadhav	CC (EXPORT) MUMBAI	IP/DR	*
7	C/752/2008	Asheema Fashions Pvt. Ltd.	CC (EXPORT) MUMBAI	IP/DR	*
8	C/1094/2008	Atlanta Limited	CC (IMPORT) NHAVASHEVA	B.R. TRIPATHI /DR	*
9	C/1095/2008	Rajhoo Bbarot	CC (IMPORT) NHAVASHEVA	B.R. TRIPATHI /DR	*
10	C/1096/2008	Jatin Kapoor	CC (IMPORT) MUMBAI	M.H.Patil /DR	*
11	C/1097/2008	Ravinder Pal Kappor	CC (IMPORT) MUMBAI	M.H.Patil /DR	*
12	C/1141/2008	Sanjay Arora	CC (IMPORT) MUMBAI	IP/DR	*
13	C/1142/2008	Ashwin Aggarwal	CC (IMPORT) MUMBAI	IP/DR	*
14	C/1143/2008	Mukesh Saxsena	CC (IMPORT) MUMBAI	IP/DR	*
15	C/1114/2008	Indoworth (India) Ltd.	CCE NAGPUR	IP/DR	*
16	C/1161/2008	Vishwanath Shipping Agency	CC (GENERAL) MUMBAI	H.R. Shetty /DR	*

17	C/1256/2008	Arkema Catalyst India Pvt. Ltd.	CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	T.Viswanathan /DR	*
18	C/157/2009	Air & Sea Clearing and Forwarding Pvt. Ltd.	CC (GENERAL) MUMBAI	IP/DR	
19	C/171/2009	CC (IMPORT) MUMBAI	Shree Paras Exports	DR/Anil Balani	
20	C/172/2009	CC (IMPORT) MUMBAI	Mahalaxmi Silk House	DR/IP	
21	C/173/2009	CC (IMPORT) MUMBAI	Sterling Commercial P. Ltd.	DR/IP	
22	C/563/2009	Sterling Commercial Ltd.	CC (IMPORT) MUMBAI	C. Hari Shankar & S. Sunil /DR	
23	C/564/2009	Harish Bulchandani	CC (IMPORT) MUMBAI	C. Hari Shankar & S. Sunil /DR	
24	C/565/2009	Pawan K. Chaturvedi	CC (IMPORT) MUMBAI	C. Hari Shankar & S. Sunil /DR	
25	C/175/2009	Bard Exports	CC (EXPORT) MUMBAI	IP/DR	
26	C/177/2009	Crown Maritime Co.(I) Limited	CC (IMPORT) MUMBAI	B. J. Raichandani, Advocate /DR	
27	C/178/2009	Transocean Offshore International Ventures Ltd.	CC (IMPORT) MUMBAI	J. C. Patel /DR	
28	C/86989/2016	MAJOR BRANDS (I) PVT LTD	ADDITIONAL DIRECTOR GENERAL(ADJUDICATION)	IP/DR	

* **ATTENTION:** In the cases of year upto 2009 no adjournment will be granted.

Court Master :

SPS/ PA :

Prepared By

Checked By

**Assistant/ Deputy Registrar
Customs Division Bench**